

(c) DDA is following the same rules and instructions of deputation as applicable to Central Government employees.

(d) There is no contravention of the guideline.

(e) Does not arise.

#### Reconstitution of Coconut Development Board

4049. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to reconstitute the Coconut Development Board and vest it with more powers ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The Coconut Development Board has already been duly constituted. It has already been delegated adequate powers to discharge its functions.

#### Scheme for Allotment of Flats to Government Employees by DDA

4050. SHRI BANWARI LAL PUROHIT) : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Ghaziabad Development Authority (GDA) has recently announced a new scheme for allotment of flats to Central Government employees at Ghaziabad ;

(b) if so, whether on the lines of Ghaziabad Development Authority, the Delhi Development Authority propose to announce similar scheme for Central Government employees in the near future ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) Information is being collected and will be placed on the table of the Sabha.

#### Conversion of Old Delhi into Modern City

4051. SHRI AZIZ QURESHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there was any proposal in the past namely 'Shahjahan Abad' to rebuild and construct old Delhi into a modern city ;

(b) if so, the details thereof ;

(c) the reasons for the delay in its implementation ; and

(d) whether his Ministry would give special consideration to the problems of the city of old Delhi and its people and prepare effective new schemes to make it a modern city or revive the proposal of 'Shahjahan Abad'?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The Delhi Development Authority have reported that there is a proposal for planned development of walled city while conserving its traditional character.

(c) and (d) The proposal is in the form of extensive modifications to the Master Plan for Delhi which are being processed for approval as per Delhi Development Act, 1957 as amended from time to time.

#### Formulation of Unified Definition of "Establishment", "Workmen" & "Pay"

4052. SHRI P.R. KUMARAMANGALAM : Will the Minister of LABOUR be pleased to state :

(a) whether the definition of "establishment", "workmen" and 'Pay' widely differs in various labour acts ; and

(b) whether Government propose to bring any uniformity in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) It is a fact that existing definitions of the terms "establishment", "workmen" and "pay" differ in the various Labour Acts because of different objectives in different Labour Acts.

(b) This is a continuing exercise and necessary amendments to bring about uniformity in various Acts are made depending upon the requirements of each case.